



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2017-18/143

DBR.AML.No.8528/14.06.056/2017-18

March 23, 2018

All Regulated Entities

Dear Sir/Madam,

**Implementation of UNSCR 2397 (2017), pertaining to Democratic People's Republic of Korea (DPRK)**

Please find [enclosed](#) a copy of the 'Order' issued by Ministry of External Affairs dated March 5, 2018, published in the Gazette of India on implementation of United Nations Security Council Resolutions 2397 (2017) on Democratic People's Republic of Korea.

2. Regulated Entities (REs) may take note of the gazette notification and ensure compliance with the same.

Yours faithfully,

(Dr. S. K. Kar)  
Chief General Manager

Encl: As above

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हिंदी आसान है. इसका प्रयोग नलाइए

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